

**GOVERNMENT OF INDIA
MINISTRY OF EDUCATION
DEPARTMENT OF SCHOOL EDUCATION & LITERACY**

RAJYA SABHA

**UNSTARRED QUESTION NO. 3852
TO BE ANSWERED ON 6.4.2022**

Issue related to JNVs

3852 Shri K.J. Alphons:

Will the Minister of *Education* be pleased to state:

- (a) how many Jawahar Navodaya Vidyalayas (JNVs) have been sanctioned during the last five years;
- (b) how many of these are functional;
- (c) whether there is adequate budget allocation for starting all the sanctioned schools; and
- (d) whether the pension crisis that many staff of Navodaya Vidyalaya Samiti faced has been resolved?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF EDUCATION
(SMT. ANNPURNA DEVI)**

(a) & (b) : During the last five years one Jawahar Navodaya Vidyalaya (JNV) at Ratlam, Madhya Pradesh has been sanctioned and at present this JNV is functional.

(c) Yes, Sir.

(d) The New Pension Scheme (now National Pension System) (NPS), which was introduced for the Central Government employees w.e.f. 1.1.2004, was made applicable to the regular employees of NVS w.e.f. 1.4.2009. Those employees who had joined NVS on regular basis before 1.4.2009 were given an option to continue with the existing CPF scheme or to join the NPS. The option was to be exercised by 3.11.2009. The staff of the Navodaya Vidyalaya Samiti are already entitled to benefits of either the CPF scheme or the NPS having regard to the option exercised by them.
